

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 221 of 2010

Monday, this the 20th day of December, 2010

CORAM:

Hon'ble Mr. Justice P.R. Raman, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

P.G. Samuel, Poomangalathil, Pidavur P.O., Pathanapuram,
 Kollam Dist., Kerala, 691 625, Pharmacist (Retd.) No. 741190023,
 GC CRPF, Gwalior. **Applicant**

(By Advocate – Mr. S.A. Razzak – Not present)

V e r s u s

1. Union of India, Represented by the Secretary,
 Ministry of Personnel & Training, Central
 Secretariat, Government of India, New Delhi.
2. The Director (Medical), Directorate General CRPF,
 East Block-10, R.K. Puram, New Delhi 066.
3. DIGP, GC, CRPF, Gwalior (MP). **Respondents**

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 20.12.2010, the Tribunal on the
 same day delivered the following:

O R D E R

By Hon'ble Mr. Justice P.R. Raman, Judicial Member -

Neither the applicant nor his counsel is present today. Respondents filed
 a statement and as per the statement filed up-gradation has been effected.

As such no further grievance remains to be redressed. OA is closed.

(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER
“SA”

(JUSTICE P.R. RAMAN)
JUDICIAL MEMBER

20/12/10